

National Company Law Tribunal

Allahabad Bench

CP NO. 107/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE COMPANY: Satosi Global Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of Companies Act of 1956

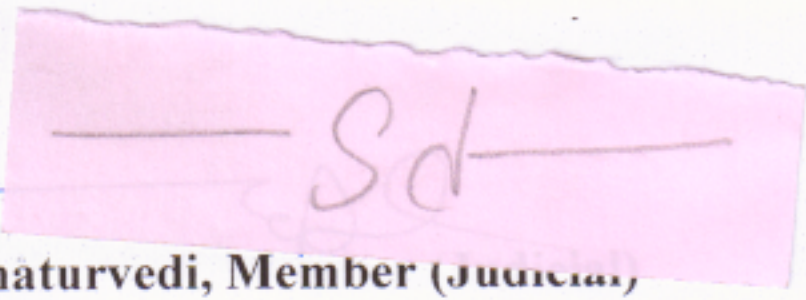
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	VIKRAM D CHAUHAN	ADVOCATE	COUNSEL for PETITIONER	V. D. Chauhan
2.	ADGIL TANDON	PCS	Respondent 1 & 2	Atre

CP No.107/ND/2013

Parties are represented by their respective counsels. It is informed that the counsel for the Respondent no.2 is not available today, as he is expected to come from Mumbai.

In view of this, the case is adjourned for hearing on main petition alongwith the question of its maintainability on 18th January, 2018.

Dated:11.12.2017


H.P. Chaturvedi, Member (Judicial)

Typed by:
Md. Zaid
(Stenographer)